

Speed Post.

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA**

234/4, A.J.C. Bose Road, Nizam Palace,
11th & 12th Floor, Kolkata
Dated the 2nd January, 2007.

No. CAT/CAL/JudL/OA 1281-1997/19

To

Sri Jyotirindra Nath Chanda,
Vill. Nandannagar,
P.O. Belghoria,
Kolkata-700 083.

MA 39/03
O.A. No. 1281 of 1997

Jyotirindra Nath Chanda
VS
Union of India & Ors. (E. Rly.)



NOTICE

Enclosed please find herewith a certified copy of the order passed by the Hon'ble Central Administrative Tribunal, Calcutta Bench on 13.12.2006 for your information and necessary action.

By Order

Court Officer

ISSUED
Date 04/11/07
Signature

04/11/07

Handwritten signature of the Court Officer.

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 39 of 2003
O.A. 1281 of 1997

Date of order: 13.12.2006

**Present : Hon'ble Mr. B.V. Rao, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member**

JYOTIRINDRA NATH CHANDA

- VS -

UNION OF INDIA & ORS. (E.Rly)

For the Applicant : None

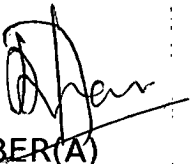
For the Respondents : Mr. P.K. Arora, Counsel

ORDER

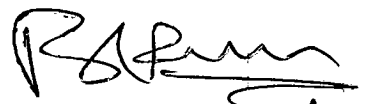
Per Mr. B.V.Rao, JM:

None appears on behalf of the applicant nor the applicant is present in person. However, the Ld. Counsel for the respondents is present and heard. Since the matter pertains to the year 1997 it seems that the applicant is not interested to prosecute his case.

2. Hence the matter is dismissed for default. No costs.



MEMBER(A)



MEMBER(J)